

cost of various inputs like wages, power, fuel, explosive, capital etc. Surplus manpower and low productivity have also contributed to losses.

(c) Some of the important steps taken by Coal India Ltd. to contain their losses and increase their efficiency are briefly indicated below :

- (i) Increase in the production and productivity, with special emphasis on underground mines.
- (ii) Improvement in the availability and utilisation of equipment by providing adequate workshop support, improved management of spares and timely rehabilitation of equipment.
- (iii) Improved manpower planning including redeployment of surplus workers and restricting the intake of new employees against vacancies caused by natural wastage.
- (iv) Economy in the consumption of spares and various other inputs by improving blasting efficiency, power factor and improved inventory control.
- (v) Improved monitoring of cost reduction measures.
- (vi) Better recovery of dues and reduction in total outstanding against major consumers like State Electricity Board.
- (vii) Adoption of Systems improvement and managerial measures to improve efficiency of operations.
- (viii) Reorganisation of existing mines to improve productivity.

Konkan Railway Project

4674. SHRI HARISH NARAYAN
PRABHU ZANTYE :
SHRI SUDHIR SAMANT :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the acquisition of land for Konkan Railway Project in all the four States are in full swing:

(b) if so, the details thereof and the progress made so far in this regard;

(c) if not, the reasons therefor:

(d) whether there is any proposal to employ local people in this project; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Konkan Railway Line passes through three States of Maharashtra, Goa and Karnataka. Acquisition of land is in full swing in all the three States.

(b) The total length of alignment falling in the three States is as follows :—

Maharashtra —	382 km
Goa —	105 km
Karnataka —	273 km

Land acquisition proceedings have been initiated and are in various stages over the entire length.

Meanwhile to expedite the construction work, land has been taken possession of on Consent Letters in each of the States as follows :—

Maharashtra —	117 km
Goa —	6 km
Karnataka —	62 km

(c) Does not arise.

(d) Yes, Sir.

(e) Bulk of the work is executed through contractors who have been advised to engage local workers to the extent possible.

Power supply to J. J. Colonies in Delhi

4675. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "DESU cuts off power in twelve J. J. colonies" appearing in the Indian Express dated July 19, 1991;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken to provide adequate street-lights in those colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) Delhi Electric Supply Undertaking (DESU) provides and maintains street lights on behalf of the concerned colonising agencies viz. the Delhi Development Authority, Municipal Corporation of Delhi, Public Works Department, Delhi Administration, etc. on payment of 100% cost of installation and the prescribed maintenance charges. DESU has disconnected the supplies to the street light poles in twelve J. J. Clusters mentioned in the said news item to prevent theft of power by direct tapping of electricity from the overhead lines by the dwellers in these areas. As a part of its continued and

intensified drive against theft and misuse of power, DESU has detected 19,837 cases of theft of power from 1-4-1991 to 22-8-1991. Besides this, 3840 cases of violations of the Delhi Electricity Control Order, relating to use of air-conditioners, neon signs during prohibited hours, misuse of power and peak-load violations were also booked. 314 FIRs were also lodged during this period.

[Translation]

Electricity on Ratika Nagla Station

4676. DR. LAL BHADUR RAWAL: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no provision of electricity at Ratika Nagla station in Aligarh district; and

(b) if so, the action taken/proposed to be taken for supply of electricity there ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) A station is considered for electrification if power supply is available within a distance of 1 Km. from the station and atleast one pair of trains halt at the station during night. Ratika Nagla station does not fulfil the norms laid down for electrification of a station.

[English]

Suspension of Train from Baraigram Junction to Dullabcherra in Assam

4677. SHRI DWARKA NATH DAS: Will the Minister of RAILWAYS be pleased to state :

(a) whether a train running from Baraigram Junction to Dullabcherra on Karimganj, Branch line has been